

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:997

ANSWERED ON:04.03.2013

PANEL ON CLIMATE CHANGE

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has constituted a panel on climate change to prepare a report on utilisation of eight national missions on climate change under the Prime Minister's Council for Climate Change;
- (b) if so, the details thereof along with its composition and broad function;
- (c) the time by which the report is likely to be submitted; and
- (d) the parameters drawn to evaluate the performance of national missions on climate change?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Government has constituted the Executive Committee on Climate Change consisting of representatives of various Ministries and agencies under the Chairmanship of Principal Secretary to Prime Minister to monitor the implementation of eight national missions and other initiatives on climate change and assist the Prime Minister's Council on Climate Change in evolving a coordinated response to climate change related issues at the national level. The Executive Committee comprises, inter alia, of the representatives of the Cabinet Secretariat, the Planning Commission, and the Ministries/ Departments of Power, New and Renewable Energy, Urban Development, Water Resources, Science and Technology, Agriculture & Cooperation, Agriculture Research and Education, Earth Sciences, Coal, Petroleum and Natural Gas, Economic Affairs, and Environment and Forests. Functions of the Committee include, inter alia, advising the PM's Council on Climate Change on modifications, as may be necessary, in the objectives, strategies and structures of the missions and coordinating with various agencies on issues relating to climate change.

(d) National Missions under the National Action Plan on Climate Change (NAPCC) include appropriate deliverables and timelines for monitoring of their implementation. These are regularly reviewed from time to time through the institutional mechanism laid down in the NAPCC.